

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 695 OF 2017 IN
DFR NO. 2625 OF 2017**

Dated: 20th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

All India Power Engineers' Federation

.... Appellant(s)

Vs.

M/s Teesta Urja Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra

Counsel for the Respondent(s) :

ORDER

**IA NO. 683 OF 2017
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 26.10.2017. Dasti, in addition, is permitted.

List the matter on **26.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**